Name of the Corporate Debtor: SPICA METFAB SOLUTIONS INDIA PRIVATE LIMITED; Date of Commencement of CIRP: 10-10-2023; List of Creditors as on: 31-10-2023; Name of IP: ARPIT KOTHARI; Process Number: 1; Last 5 digitof registration number: 13287

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	65640355	1	65640355	63.78	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	575185	1	556479	0.54	0	18706	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	21	34211245	0	0	0.00	0	0	34211245	Annexure 6
7	Operational creditors (Government Dues)	1	4264876	0	0	0.00	0	0	4264876	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	18	54831636	7	36715011	35.68	0	121304	17995321	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		42	159523297	9	102911845	100.00	0	140010	56471442	